

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 31

CP/38(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.04.2024**

NAME OF THE PARTIES: **MUKESHKUMAR HASTIMAL JAIN V/s**
 M/S BRIJEEL FOODS & BEVERAGES PVT.
 LTD

Section 241(1), 242(4) & 244(1) of the Companies Act, 2013

ORDER

CP/38(MB)2023

- 1) Mr. Ankit Gupta, Ld. Counsel for the Petitioner and Ms. Mily Ghoshal, Ld. Counsel for Respondents are present.
- 2) Ld. Counsel for Parties are directed to suggest names of Registered Valuers to be appointed by this Bench and on the next date of hearing they shall file and place on record Affidavit indicating therein the names of Valuers.
- 3) Stand over to 17.05.2024, for further consideration and hearing. Interim orders, if any, as stated to be in force to be continued till the next date of hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)